

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
CP No. 15/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Prashant Khandelwal

...Petitioner

Versus

Shekhawati Autoworld Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Mohd. Bilal, Adv.

For the Respondent : Anita Goyal, Adv.

ORDER

List the matter on 22.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 16, 2024